

Declaration of Assets and Liabilities

Year 2025-2026

I, ANIL KUMAR son/daughter/wife of LATE KESO PRASAD
aged 52 years, belonging to BIHAR VIDHAN SABHA, SECRETARIAT
service and presently working as OFFICE ATTENDANT
give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*: 31-01-2026

A. Details of movable assets

(Assets in joint name indication the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) NITU DEVI	Dependant-1 Name SHIVAM RAJ	Dependant-2 Name SIMRAN SINGH	Dependant-3 Name
(i)	Cash	10,000/-	RS. 3000/-	RS. 5000/-		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I-Saving A/C- 10,000/-	S.B.I-Saving A/C- 2,00,000/=00	-NIL-	-NIL-	-NIL-
(iii)	Bonds, Debenture and Shares in companies	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Other financial institutions, NSS, Postal Saving, LIC, Polices, etc	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Motor Vehicles (details of make, etc.)	Two Wheeler Honda Hornet	-NIL-	-NIL-	-NIL-	-NIL-
(vi)	Jewellery (give details of weight and value)	-NIL-	Gold-100 gm Rs-7,50,000/= Silver-200 gm Rs-18,100/=	-NIL-	-NIL-	-NIL-
(vii)	Other assets such as values of claims / interests	Home Appliances Rs.- 40,000/=	-NIL-	-NIL-	-NIL-	-NIL-

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

— 31/01/2026 —

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12/2/26

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	House / Apartments, etc. -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Other (such as interest in property)	Hindu Undivided Family (HUF)	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on 31-01-2026
(a)	(i) Loans from Banks	15,00,000/- Loan from SBI BVM	14,00,000/-
	(ii) Loans from financial institutions	-NIL-	-NIL-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL-	-NIL-

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	(b) dues to departments dealing with supply of water	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-
	(d) dues to departments dealing with telephones	-NIL-	-NIL-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-
	(f) Other dues, if any	-NIL-	-NIL-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-CQQPK2600G	-NIL-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-NIL-	-NIL-
	(iii) Sales Tax [Only in case of proprietary business]	-NIL-	-NIL-
	(iv) Property Tax	-NIL-	-NIL-

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

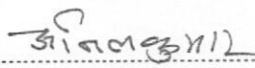
Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: Anil Kumar

Designation: Office Attendant

Department: BIHAR VIDHAN SABHA,
SERVICE

Place: PATNA

Date: 12-02-2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.